

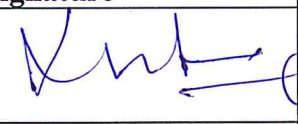
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

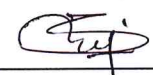
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.05.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.183/252/HDB/2018
NAME OF THE COMPANY	Aakarshan Entertainment Private Limited
NAME OF THE PETITIONER(S)	Aakarshan Entertainment Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Sri Hanu	Advocat	91666147178	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma or behalf	of Adv.	9162001435	
T. Sujan Kumar Reddy	for ROC		

ORDER

Counsel for Applicant Company is present.

Ms. G. Suma, Junior Counsel for Shri T. Sujan Kumar Reddy, CGSC for ROC is also present.

She reported RoC report already filed.

Registry to verify and put up.

List the matter on 05.06.2018.


Member (J)

Binnu